

schemes and in the ordinary course separately;

(b) what is the actual utilisation;

(c) how these imports have helped to reduce prices of essential items; and

(d) to what extent and in what manner these imports have helped our (i) balance of payments and (ii) the employment positions respectively?

**The Minister of Commerce (Shri Manubhai Shah):** (a) The total value of import licences issued in respect of priority industries in the large scale, supplementary allocations for Established Importers, and for imports of spare parts under US Aid and for small scale industry during the period 6-6-1966 to 30-9-1966 was about Rs. 300 crores. In addition, licences amounting to Rs. 343 crores were also issued in respect of all other categories of imports licensable by the C.C.I. & E.

(b) Data regarding the actual utilisation of import licences is not available.

(c) and (d). It is too early to make an assessment of the impact of liberalisation on prices, employment and balance of payments. It is also difficult to isolate the effect of liberalisation of imports on prices, employment and balance of payments which are influenced by several other factors.

#### **Holding of Recruitment Examination in Hindi**

**\*377. Shri A. P. Sharma:** Will the Minister of Railways be pleased to state:

(a) the reason for not holding the recruitment examinations of class III employees in Hindi where the medium of education is Hindi and in regional languages where the medium

of education is regional languages; and

(b) whether Government propose to instruct the Railway Service Commissions to examine candidates in Hindi and regional languages where the medium of education is Hindi or the regional language?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) Recruitment to Railway services class III is not made on linguistic, or regional basis. The work on the Railways is conducted in English. The knowledge of English is, therefore, essential in the exigencies of service. It is, therefore, not possible to hold recruitment examination for Class III posts on Railways in Hindi or regional languages.

(b) No, Sir.

#### **Export of Foot-wear**

**\*378. Shri Maheswar Naik:**  
**Shri D. C. Sharma:**

Will the Minister of Commerce be pleased to state:

(a) whether a five-member study team of leather experts has suggested in its report after its West European Tour that given more liberal policy in regard to machinery and raw material imports and foreign exchange facilities, India could easily sell one million pairs of foot-wear abroad annually, besides meeting many other unconventional demands;

(b) whether Export Promotion Council has examined the report; and

(c) to what extent, the recommendations are proposed to be implemented by Government?

**The Minister of Commerce (Shri Manubhai Shah):** (a) Yes, Sir.

(b) and (c). The Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur, has examined the report and as follow-up action, apart from participation in the international Leather Fair at Paris

and circulation of Directory of Exporters among the buyers abroad, the Council is now advertising leather products in trade and technical periodicals published in U.K., West Germany and France etc., planning production of films on Indian leather industries for display abroad, and encouraging deputation of sales teams for 'on the spot study' of foreign markets. For purposes of meeting increased demand in the international markets, the question of setting up of 5 new footwear mechanised units is already under consideration of Government.

#### Essential and Non-essential Industries

\*379. **Shri Uttiya:**  
**Shri Madhu Limaye:**

Will the Minister of Industry be pleased to state:

(a) whether Government have made any classification of essential and non-essential industries for the purposes of sanctioning foreign collaboration schemes;

(b) if so, whether Government have included coca-cola, biscuit, ice-cream, chocolate and maiden-form among the category of essential industries for which sanctioning of foreign collaboration is justified; and

(c) if the answer to part (a) above be in the negative, the reasons for not doing this classification with a view to saving the precious foreign exchange resources?

**The Minister of Industry (Shri D. Sanjivayya):** (a) to (c). Government have been taking a selective approach in respect of approval of foreign collaboration proposals whether they involve capital participation or merely transmission of technical know-how. Each proposal involving foreign collaboration is considered on its merits. The various aspects which are considered are (i) whether capacity in the particular field of industry is required to be developed having regard to our Plan targets (ii) whether the technology involved is not indigenously available (iii) whether the import

of capital goods involved is of such a high order that without the collaboration proposal the implementation of the scheme would involve an avoidable drain on the foreign exchange resources of the country (iv) whether the approval of the collaboration will jeopardise the industries already existing in that particular field or in associated fields of industry (v) whether the proposal would involve any undue exploitation of foreign patents, trade names etc., (vi) whether the manufacturing scheme proposed fits in with our policy both in respect of availability of raw materials and components and (vii) whether the products to be manufactured are exportable and if so whether the collaboration will accelerate or increase our export potential.

While there is no rigid categorisation of industries into essential and non-essential ones for purposes of foreign collaboration, the current policy is normally not to allow foreign collaborations in the field of consumer industries unless there are special features such as substantial export orientation.

#### Transfer of Railway Staff

\*380. **Shri Kolla Venkaiah:**  
**Shri A. P. Sharma:**  
**Shri Hukam Chand**  
**Kachhavaiya:**  
**Shri Onkar Lal Berwa:**  
**Shri Bade:**  
**Shri Dighe:**  
**Shri Vishwa Nath Pandey:**

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 282 on the 5th August, 1966 and state:

(a) whether Government have taken any decision on the periodical transfer of railway staff with reference to changes in the recent transfer orders;

(b) if so, the nature of the decision taken; and

(c) if not, the reasons therefor?

**The Minister of State in the Ministry of Railway (Dr. Ram Subhag Singh):**  
(a) No, Sir.